- Engineering Projects (India) Ltd.. Delhi.
- 7. Rehabilitation Industries Corporation Ltd.: Calcutta.
- 8. Braithwaite and Company Calcutta.
- Metal Scrap Trade Corporation Ltd., Calcutta.
- 10. Three Coalfields.

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- 11. Textile Committee Bombay.
- 12. Mining and Allied Machinery Corporation Ltd., Durgapur.
- 13. Hotel Corporation of .India Ltd., Bomlay.
- 14. Hindustan Steel Work Construction Ltd. Calcutta.
- 15. Executive Director (Vig.) in Indo Bharat Petroleum Balmer Lawris.
- 16. Power Finance Corporation New Delhi
- 17. Mica Trading Corporation Patna.
- 18. Indo Burma Petroleum Co. Ltd., Calcutta
- 19. Jute Corporation of India Ltd., Calcutta.
- 20. Steel Authority of India Ltd. New Delhi

[Transferred to the 10th August 1989]

Linking of Places of Tamil Nadu with N.T.H.W

2577. SFIRI PASUMPON THA KIRUT. TINAN: Will the Minister of COMMUNI-CATIONS be pleased to state.

- (a) what are the names of places in Tamil Nadu which have been linked with the National Telephone net work, so far; and
- (b) what are the names of places which are likely to be provided with this facility during the current financial year?

THE MINISTER OF STATE OF THE COMMUNICATIONS MINISTRY OF (SHRI GIRIDHAR GOMANGO): (a) The information is given in the statement.

(b) Two places namely Vridhachalam and Manapparai are proposed to be provided with STD facility during the current financial year.

to Questions

Statement

The following places in Tamii Nadu have been provided with STD facility.

Aduthurai

Ambasamudram

Ambur

Arni

Aruppukotai

Attur

Avinashi

Annur

Bhavani

Bodinayanur :

Chidambram Chinagleput

Chinnalapatti

Coimbatore

Thondamuthur

Saravanmapatti

Alandurai

Kurichi

Madukkari

Sulur

Peripakkanipalayam

Devakettai

Dharapuram

Dharapuri

Didigul

Erode ·

Gopichettipalayam

Gummudipondi

Hosur

to Questions

Papnasam Honur Sipcot Panruti Kanyakumari Paramakudi Kangeyam Perunuduari Kalpakkam Pollachi Karaikudi -Penneri Karur Pudukottai Kodaikanal Rajapalayam Kovilpatti Rameshwaram Kulitalai Ranipet Kumbakenam Ranipet Sipcot Kutalam Kuzhithurai Melvisharam Kancheepuram Rasipuram Mahabalipuram Ramnathpuram Mannargudi Sankarankoil Mariamalamagar Sankaridurg Melur Sakarnagar Mettupalayam Sathyamanalam Musiri . Sattur* Myladuthurai Shencottah Madras Sirkali Madurai Sivakasi Nagamalaipudukottai · Somanur Othakadai Sirivilliputhur Silaiman

Nagapattinam (Nagore)

Narakkal

Nanguneri

Thirunagar

Nellikupyrm

Neveli

Nagaceil

Ooty

Pallada.

Palani

Salem

Sivaganga

Tenkasi Theni

Thirumanglam

Thiruvayura Tindivanam

Tiruchengode Tiruppur

Tiruttani

Tiruvanmala.

Tiruyarur

[8 AUG 1989]

Tiruvellore

Thanjavur

Tirunelveli

Palayamkottai

Trichy

Manchanalur

Somarasampet

Sriransam

Tiruverumbur

Tirvpará thura i

Tuticorin

Harbour

Udumalpet

Uthukuli

Vallam

Valliyoor

Valparai

Vaniyaambadi

Vellakoil -

Villupuram

Virudhunagar

Vellore

Ban on Smoking

2578 SHRI RAM AWADHESH SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that more people die from smoking in India than those from road accidents, alcohol and AIDS taken together;
- (b) what is the estimated number of casualties due to smoking-related diseases every year in India during the last three years; and
- (c) whether Government propose to ban smoking as has been done by the Olympic Committee during the forthcoming 1992 Olympics?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILLY WELFARE (SHRI, RAFIQUE ALAM): (a) to (c) It is estimated that about 6 to 10 lakh people die due to tobacco related diseases every year in India.

The measures undertaken to reduce the consumption of tobacco products include:

- (i) educating the masses against the use of tobacco products by highlighting its evil effects on health like cardiovas. cular diseases, hypertension, oral and lung cancer etc.
- (ii) introduction of legislation for ban on advertisement of cigarette and tobacco products.
- (iii) printing of statutory warning on cigarette packets.

Land Allotted to Balannral Cooperative Housing Society in Secunderabad

2579. SHRI TALARI MANOHAR: SHRI PRABHAKAR RAO KALVALA:

Will the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that exemption under section 20A of the Urban Land Ceiling Act (ULC) was granted to M|s. Balamrai Cooperative Housing Society by the Ministry on the 18th May, 1985 for nearly 40 acres of land at Secunderabad Cantonment, Andhra Pradesh.
- (b) whether it is also a fact that the said society sought exemption on the basis that it would provide house sites to poor and homeless people, particularly weaker sections;
- (c) whether it is also a fact that contrary to the above assurance, most of the allottees of plots by this society are affluent people, including senior officers of the Ministry of Defence and its subordinate offices and their children and relatives: